

Claims list as on 28 August 2026 — AMAR SEEDS PRIVATE LIMITED (UNDER CIRP)

Annexure – 1

Name of the corporate debtor: Amar Seeds Private Limited; Date of commencement of CIRP: 29-04-2026
List of creditors as on 28 August 2026

List of secured financial creditors

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
1	Buldana Urban Co-operative Credit Society Limited, Buldana Regd. Office: Sahkar Setu, Hutatma Gore Path, Buldana – 443001 Regional Office: Yashwant 38/10 B, Prabhat Road, Pune – 411004	13-05-2026	28,33,55,036	28,33,55,036	Financial debt — secured	-	No	100	-	-	0	0	
Total			28,33,55,036	28,33,55,036							0	0	

Annexure – 2

Name of the corporate debtor: Amar Seeds Private Limited; Date of commencement of CIRP: 29-04-2026
List of creditors as on 28 August 2026

List of financial creditors belonging to a class — Real estate allottees

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Annexure – 3

Name of the corporate debtor: Amar Seeds Private Limited; Date of commencement of CIRP: 29-04-2026
List of creditors as on 28 August 2026

List of financial creditors belonging to a class — other than real estate allottees

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Annexure – 4

Name of the corporate debtor: Amar Seeds Private Limited; Date of commencement of CIRP: 29-04-2026
List of creditors as on 28 August 2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Annexure – 5

Name of the corporate debtor: Amar Seeds Private Limited; Date of commencement of CIRP: 29-04-2026
List of creditors as on 28 August 2026

List of operational creditors — Workmen

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Annexure – 6

Name of the corporate debtor: Amar Seeds Private Limited; Date of commencement of CIRP: 29-04-2026
List of creditors as on 28 August 2026

List of operational creditors — Employees

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Annexure – 7

Name of the corporate debtor: Amar Seeds Private Limited; Date of commencement of CIRP: 29-04-2026
List of creditors as on 28 August 2026

List of Operational creditors (Govt dues)

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
1	Income Tax Department Office of the Income Tax Officer, Ward-1(1), Pune Room No. 208, 2nd Floor, PMT Building, Shankar Sheth Road, Swargate, Pune – 411037	13-05-2026	38,80,097	0	Statutory dues	-	No	-	-	-	0	38,80,097	
Total			38,80,097	0							0	38,80,097	

Annexure – 8

Name of the corporate debtor: Amar Seeds Private Limited; Date of commencement of CIRP: 29-04-2026

List of creditors as on 28 August 2026

List of operational creditors (other than workmen, employees and Government dues)

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Annexure – 9

Name of the corporate debtor: Amar Seeds Private Limited; Date of commencement of CIRP: 29-04-2026

List of creditors as on 28 August 2026

List of other creditors (creditors other than financial and operational creditors)

Sl No	Details of claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting in CoC					
NIL — no claim has been received under this category													

Grand total			28,72,35,133	28,33,55,036							0	38,80,097	
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